

(29)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/298/CAA/2018
PETITION NUMBER : CP/106-111/CAA/2018
NAME OF THE PETITIONER(S) : AMBATTUR CLOTHING PVT.LTD.
AMBATTUR CONSTRUCTIONS P.LTD.
AMBATTUR DEVELOPERS P.LT.D
NAME OF THE RESPONDENT(S) : AMBATTUR INFRA (I) P.LTD.
AMBATTUR FASHION INDIA P.LTD.
AMBATTUR HOTELS P.LT.D

UNDER SECTION : 231

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Pawan Jhabriya

In Applicant Companies

K.P. Shabeh

ORDER

Counsel for the Applicant present. The Registry is directed to issue notice to the RD and Roc. Counsel for the Applicant is also directed to issue private notice to the RD and RoC and file proof of the same on next date of hearing. Put up on 27.08.2018 at 10.30 A.M.

-S/-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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